

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/2428/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati high Court,  
Aizawl Bench, Aizawl.

Dated Guwahati, 8<sup>th</sup> April, 2022.

Sub:- Casual leave.

Ref:- Your letter dated 06.04.2022

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District for **casual leave for three days on 08.04.2022, 11.04.2022 & 13.04.2022 along with station leave permission from 08.04.2022 to 17.04.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo no.HC.VII-125/2008(Pt.)/2429/A. dtd. ---

, 08-04-2022

Copy to:

1. ~~The~~ Project Manager, Gauhat High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

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